

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 405**

TO BE ANSWERED ON THE 22ND JULY, 2025/ /ASHADHA 31, 1947 (SAKA)

RISE IN HYBRID CANNABIS SMUGGLING

405. SHRI BENNY BEHANAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the growing smuggling and distribution of high-potency hybrid cannabis across various parts of the country;**
- (b) if so, the details of the seizures, arrests and major routes used in such trafficking during the last three years, State-wise;**
- (c) whether international courier networks and dark web platforms are being used in such operations;**
- (d) whether State of Kerala is emerging as a major hub for hybrid cannabis smuggling, as recent reports indicate; and**
- (e) whether any steps have been taken to strengthen enforcement and coordination between the State and Central agencies and international cooperation to curb this trend?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) to (d) The details of the seizures and arrests made by Drug Law Enforcement Agencies for smuggling and distribution of high-potency hybrid cannabis (Hydroponic Ganja) is at Annexure-I. Primarily, air routes have been identified as the major trafficking routes for such**

smuggling. There have been incidents where international couriers and parcels containing Hydroponic Ganja has been booked from Thailand and subsequently seized by Drug Law Enforcement Agencies (DLEAs) in India. In the year, 2025, 02 cases of seizures of Hydroponic Ganja has been reported by the Excise Department of Kerala.

(e) The Government has raised the issues with the authorities in Thailand and also flagged the issue in bilateral meeting held from 27th to 29th May, 2025 at Bangkok, Thailand as the modus operandi revealed the involvement of human carriers traveling on flights originating from Thailand, as well as the use of courier parcels. In addition, the government has taken various steps to curb the drug menace like setting up a four-tier Narco-Coordination Centre (NCORD) mechanism to enhance coordination between Central & State DLEAs, formation of a dedicated Anti-Narcotics Task Force (ANTF) in every state, Joint Coordination Committee under the chairmanship of Director General NCB to monitor significant seizure cases, coordination with other agencies like Navy, Coast Guard, Border Security Force, State ANTF etc to conduct joint operations to control the drug trafficking, capacity building of other DLEAs, launch of MANAS helpline No. 1933 for drug information/complaint etc.

LS USQ 405 for 22.07.2025
Annexure-I

**Details of the seizures and arrests made by Drug Law Enforcement
Agencies for smuggling and distribution of high-potency hybrid cannabis
during the period 2023-2025 (upto May)**

State/Year	2023			2024			2025 (upto May)		
	Quantity (in Kg)	Case	Arrest	Quantity (in Kg)	Case	Arrest	Quantity (in Kg)	Case	Arrest
Andhra Pradesh	0	0	0	0	0	0	0.887	1	0
Assam	0	0	0	10	1	1	0	0	0
Goa	0	0	0	0	0	0	0.17	1	3
Gujarat	5.957	18	0	22.326	7	2	85	7	8
Karnataka	8.4	8	7	56	15	5	158	26	46
Kerala	0	0	0	0	0	0	3	2	5
Maharashtra	19.475	17	1	72.322	23	9	46	5	9
Rajasthan	0	0	0	0	0	0	4	1	2
Tamil Nadu	134.29	26	2	6	29	1	54	9	1
Telangana	0	0	0	0	0	0	11	2	1
West Bengal	0.935	1	1	90	15	20	0	0	0
Delhi	0	0	0	45	11	13	0	0	0
Odisha	0	0	0	0	0	0	11	2	2
Punjab	0	0	0	0	0	0	0	0	0
TOTAL	169	70	11	302	101	51	373	56	77

Source: Narcotics Control Bureau